

**IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI COURT (COURT NO.IV)**

(IB)-274/ND/2018

M/s. Ashutosh Steels Pvt. Ltd. ... Applicant
v.
M/s. Royal Pressing & Components Pvt. Ltd. ..Respondent

Under Section: Section 9 of IBC.

CORAM

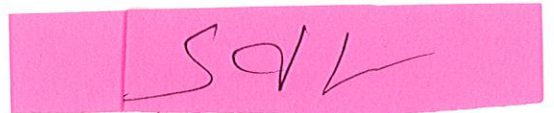
**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

Order delivered on 09.04.2018

For the Applicant : Mr. Anant & Pavgi Adv.
For the Respondent : -

ORDER

Ld. Counsel for the applicant requests time for service of the application through e-mail as the service by registered post has been refused and returned back. Hence two weeks granted to serve the copy through e-mail and file service affidavit. For further consideration on 10th May, 2018.



**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

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